F. No. J-18/26/2022-Judicial (Part-2) Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi, Dated the 18th July, 2022

## ORDER

The President is pleased to accept the resignations of the three panel counsel figuring in the table below under column-II with effect from the date of this order. Consequently, their names occurring in various orders of this Department, as mentioned under column-IV, stand deleted:

SI.	Name of Advocate	Name of Court & Category of Panel	Detail of the order of empanelment
No.		Ĥ	IV
1.	Shri Ravindra Kumar Raizada	Group 'B' Panel Counsel for the Supreme Court of India	J-11016/3/2022-Judicial dated 02.05.2022 (SI No. 193)
2.	Ms. Divya Roy	Group 'C' Panel Counsel for the Supreme Court of India	J-11016/3/2022-Judicial dated 02.05.2022 (SI No. 366)
3.	Shri Ninnong Ratan	Central Government Counsel for Gauhati High Court, Itanagar Permanent Bench	36(7)/2015-Judl. dated 10.04.2015 read with No. J-11017/17/2018-Judicial dated 09.04.2018
			(In the list of 'High Court of Gauhati, Itanagar Bench, Central Government Counsel' at serial number 3)

Hindi version of this order will follow. 2.

> (Mahendra Khandelwal) Senior Government Advocate

## Copy for information to:

- 1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
- 2. The Incharge, Central Agency Section, Supreme Court of India, New Delhi.
- 3. Shri Marto Kato, Asst. SGI, Gauhati High Court, Itanagar Permanent Bench.
- 4. All the three Advocates figuring in the table above.
- 5. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocates for Union of India".
- 6. Hindi Section, Department of Legal Affairs, for translation of this order.
- 7. Office/spare copies.

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